

to (d) Information is being collected and will be laid on the Table of the House.

FOREIGN TIE-UP FOR PROMOTION OF TOURISM

1738. **Shri Ram Vilas Paswan :**

Shri Chhedi Paswan :

Dr. Vasant Niwruutti Pawar :

Will the **Minister of Civil Aviation and Tourism** be pleased to state :

(a) whether certain Government propose to enter into foreign tie-up for the promotion to tourism;

(b) whether the Union States also propose to enter into foreign tie-up directly; and

(c) if so, the details thereof ?

The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) : (a) and (b) No, Sir.

(b) Does not arise.

PRIVATE AIRLINES

1739. **Shri N. Dennis :** Will the **Minister of Civil Aviation and Tourism** be pleased to state :

(a) the details of the private sector airlines which have been allowed to operate in the country; and

(b) the number of planes being operated by each of them ?

The Minister of Civil Aviation and Tourism (Shri Ghulam Nabi Azad) : (a) and (b) The following private airlines with number of aircraft shown against each are operating scheduled domestic services :

Name of Airlines	No. and Type of Aircraft
01. Archana Airways	3 L-410 2 Dash-8
02. Damania Airways	4 B-737-200
03. East West Airlines	7 B-737-200 3 F-27-500
04. Jet Airways	4 B-737-300 2 B-737-400
05. Modiluft (M. G. Express)	4 B-737-200
06. NEPC	7 F-27-500 1 Beechking C-90

[Translation]

TRANSPORTATION FACILITIES TO RICE EXPORTERS

1740. **Shri Satya Deo Singh :**

Shri Amar Pal Singh :

Will the **Minister of Commerce** be pleased to state :

(a) whether the Government have received an

representation from the rice exporters for making alternative arrangement for transportation of rice for exporting it in more quantity;

(b) if so, the details thereof; and

(c) the action taken by the Government to make adequate arrangements for transportation of rice to increase the exports ?

The Minister of State of the Ministry of Commerce (Shri P. Chidambaram) : (a) to (c) Yes, Sir; Rice exporters have represented to the Government that Food Corporation of India should transport the rice by road to port towns. In this regard Government have constituted a task force in the Ministry of Food to identify operational problems regarding export of food grains from public stocks and to seek time bound solutions. Efforts in this direction include measures for greater co-ordination with railways for effecting maximum transport of rice and using ports other than Kandla for export of rice etc.

[English]

NEW TEA EXPORT POLICY

1741. **Shri D. Venkateswara Rao :**

Shri Bolla Bulli Ramaiah :

Will the **Minister of Commerce** be pleased to state :

(a) whether his Ministry has decided to revive the working of the Indian Tea Industry and the Tea Board in order to evolve new export strategy;

(b) if so, the extent up to which the regulatory tea orders have been revived;

(c) whether the tea industry has been demanding for withdrawal of such orders;

(d) if so, the details thereof; and

(e) the action taken by the Government in this regard and the extent up to which both Tea Industry and Tea Board have shown their satisfaction ?

The Minister of State in the Ministry of Commerce (Shri P. Chidambaram) : (a) In view of decline in exports of tea, the Govt. have asked the Tea Board and Tea Industry to formulate market specific strategies for increasing exports of Indian tea.

(b) to (e) Regulatory orders governing the Tea Industry have not been revived. Rather, a number of liberalisation measures have been taken by the Government in recent years. During the past two months, the following steps have been taken in this direction :

(i) Provisions regarding issue of shipment licences have been reviewed by the Govt. and it has been decided that henceforth shipment licences will not be required by the exporters for each shipment.

(ii) The provision of yearly renewal of exporter's licence for tea exports was replaced sometime ago by a liberalised procedure whereby renewal of licence was